

in the construction of fishing harbour at Paradip in Orissa;

(b) if so, the reasons therefor; and

(c) the likely date for completion of the construction of this harbour and the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b). No, Sir. There is no delay so far in the construction of the fishing harbour at Pradeep.

(c) The fishing harbour project is likely to be completed by February, 1994. The progress of the fishing harbour is being monitored by a Central Monitoring Committee.

55 *Milk and Milk Products*  
Demand and Supply of Milk in Delhi

5871. SHRI K. THULASIAH VANDAYAR: Will the Minister of AGRICULTURE be pleased to state:

(a) the total daily demand and supply of milk in Delhi; and

(b) the total capacity of milk dairies in Delhi and the quantity of milk procured from neighbouring States?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): (a) The total estimated daily demand for milk in Delhi is 20-25 lakh litres and the total average supply through Mother Dairy and Delhi Milk Scheme (DMS) is about 10.5 lakh litres per day.

(b) The combined installed capacity of Mother Dairy and Delhi Milk Scheme is 11.5 lakh litres per day. The average daily procurement by these two dairies from the neighbouring States and Delhi Cooperative Societies is about 3.00 lakh kgs.

[Translation]

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Agreement between India and Uzbekistan Republic of USSR

5872. SHRI SIMON MARANDI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether two agreements were reached between India and Uzbekistan Republic of USSR recently; and

(b) if so, the main features thereof and the period of validity of these agreements?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) Yes Sir.

(b) The Agreement on economic cooperation provides for appropriate measures by both sides to facilitate and develop on a stable and lasting basis inter-change in the economic, commercial, scientific-technological and other spheres.

The agreement on cultural cooperation provides for maintenance and strengthening of mutual cooperation in the fields of culture arts, education, science, tourism, sports and mass media.

Both the Agreements are valid for five years and would stand extended for further periods of five years if neither side notifies the other of its decision to terminate them 6 months before the expiry date.

[English]

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Tubewells in Uttar Pradesh

5873. SHRI RAJNATH SONKAR SHASTRI:

SHRI ARJUN SINGH YADAV:  
SHRI MANABENDRA SHAH:

Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of tubewells set up in Uttar Pradesh especially in Saidpur and Jaunpur Parliamentary Constituencies and Dehra Dun districts with the assistance from the World Bank;

(b) the number of tubewells out of them which are out of order;

(c) the time by which those tubewells are likely to become operational; and

(d) the number of tubewells proposed to be set up in Uttar Pradesh especially in

Saidpur, Jaunpur and Dehra Dun during 1991-92 with World Bank assistance?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) The number of Tubewells set up in Uttar Pradesh with assistance from World Bank is 4799 of which 113 are in Saidpur Parliamentary Constituency, 26 in Jaunpur Parliamentary Constituency and 22 in Dehradun district.

(b) The number of tubewells out of order as on 26.8.91 are:-

1.	Saidpur parliamentary Constituency	23
2.	Jaunpur parliamentary Constituency	4
3.	Dehradun district	1

(c) The time by which tubewells out of order are likely to become operational:

1. Saidpur parliamentary Constituency 15 within 15 days and 8 within one month.
2. Jaunpur parliamentary Constituency 2 within 15 days and 2 within one month.
3. Dehradun District Within one month.

(d) No tubewell has been proposed to be set up in Saidpur, Jaunpur parliamentary Constituency and Dehradun District of Uttar Pradesh during 1991-92 with World Bank assistance.

have sneaked into Kashmir to supervise the ongoing militant movement; and

(b) if so, the details thereof and steps taken to nab them?

287 *Pakistan, Same and Kashmir*  
**Sneaking of Pak Military Experts Into Kashmir**

5874. SHRI MUTUNJAYA NAYAK: Will the Minister of HOME AFFAIRS be pleased to state:

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) and (b). There are unconfirmed reports that some Pakistani military officers have sneaked into the Valley.

(a) whether military experts of Pakistan

Government has already stepped up